# <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016 <u>AND</u> <u>APPEAL NO. 27 OF 2016</u>

# Dated: 24<sup>th</sup> May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

## APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016

Kishangarh Hi-Tech Textile Pa Vs.	LtdAppellant(s)	Appellant(s)	
Rajasthan Electricity Regulat Ors.	ory	Commission &Respondent(	s)
Counsel for the Appellant(s)	:	Mr. Siddarth Agarwal Mr. Abhishek Raj	
Counsel for the Respondent(s)	:	Mr. R.K. Mehta Ms. Himanshi Andley for R-1	
		Mr. Pradeep Misra Mr. Shanshank Pandit for R-2	

Mr. Ajatshatru S. Mina Ms. Megha for R-3 & R-4

## APPEAL NO. 27 OF 2016

ACC Ltd.	Appellant(s)
Vs. Rajasthan Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s)

Counsel for the Respondent(s) : Mr. R.K. Mehta Ms. Himanshi Andley for R-1

> Mr. Pradeep Misra Mr. Shashank Pandit for R-2

Mr. Ajatshatru S. Mina Ms. Megha for R-3

Mr. Siddarth Agarwal Mr. Abhishek Raj for R-4

# <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on <u>17.09.2018.</u>

(Justice N. K. Patil) Judicial Member (I. J. Kapoor) Technical Member

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